## CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI w.e.f. 24 .07.2023

## **DIVISION BENCHES**

	<del></del>	TVISION BENCILES	
1	Sri Sanjaya Kumar Mishra, C.J. &	(Monday to Thursday) (Whole day)	Vires & Validity of Acts and Rules, Cases
	Sri Ananda Sen, J.	(whole day)	related to Judicial Officers, Company
		(Friday)	Appeal, A.C.(D.B), Cont.(Cvl.), Cont.
		(1 <sup>st</sup> Half)	(Appl.), Cont.(Cr.), cases referred to DB,
			W.P.(PIL), LPA (2023 onwards), All matters
			relating to Tender, Auction/E-Auction, All
			matters relating to Mines( including Minor
			Mineral), Cr. Appeal (D.B.)[year upto
			1998]:- Orders, Admission, Hearing
			Any matter not assigned before any Hon'ble
			Division Bench.
		25	(Tied up and Assigned matters on Thursday)
2	Hon'ble Mr. Justice S. Chandrashekhar &	(Monday to Wednesday)	Cr.Appeal (D.B.), Acq. Appeal (D.B.), Govt.
	Hon'ble Mrs. Justice Anubha Rawat	(Whole day)	Appeal (D.B.), D. Ref., Cr. Appeal (D.B.)
	Choudhary		(u/s 389 Cr.P.C), Cr.M.P., Cr. Rev [from year
	·		1999 onwards(all even years)]:-Orders,
			Admission & Hearing.
			W.P. (Habaes Corpus), W.P.(Cr) arising out
			of preventive detention:-Orders, Admission
			& Hearing.
			Writ petitions relating to mercy petitions or
			application for commutation.
			(Tied up and Assigned matters on Friday)
		(Thursday to Friday) (Whole day)	LPA [other than arising out of WP(S)
		(Whole day)	matters] upto 2022, CMP :- Orders,
			Admission & Hearing
			Commercial Appellate Division
3	Hon'ble Mr. Justice Sujit Narayan Prasad	(Monday to Tuesday) (Whole day)	LPA [arising out of WP(S) (All service
	&	(whole day)	matters)] upto 2022, CMP :- Orders,
	Hon'ble Mr. Justice Navneet Kumar		Admission & Hearing
			CAT matters : Orders, Admission & Hearing
		(Wednesday to Friday)	Cr.Appeal (D.B.), Acq. Appeal (D.B.), Govt.
		(Whole day)	Appeal (D.B.), D. Ref., Cr. Appeal (D.B.)
			(u/s 389 Cr.P.C), Cr.M.P., Cr. Rev.[from year
			1999 onwards (all odd years)]:-Orders,
			Admission & Hearing.
			(Tied up and Assigned matters on Friday)
4	Hon'ble Mr. Justice Rongon	(Monday to Friday) (1st Half)	WPT, T.A., Tax Cases, CMP :- Fresh Filing,
	Mukhopadhyay &	(т пап)	Orders, Admission & Hearing.
	Hon'ble Mr. Justice Deepak Roshan		F.A. :- Orders , Admission & Hearing
			(Tied up and Assigned matters on Friday)

## **SINGLE BENCHES**

Company   Comp	C2 <sup>st</sup> Half)   Admission & Hearing.			NGLE BENCHE	<u>5</u>
Some Old Civil matters:- Hearing Old Cont. (CvI) matters Ticd—up & Assigned matters  WPC [Land Revenue, Tenancy & Nazul, Education, Quashing Matters, Election, Motor Vehicle, Environmental Pollution, Insurance Matters, Essential Commodities, Public Premises, Property, Fisheries, Advocates Act, Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship], WPS [Promotion, Companssionate Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  A.B.A.:- Admission .  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters (Tied up & Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters	Some Old Civil matters: Hearing Old Cont. (CvI) matters Tied—up & Assigned matters WPC [Land Revenue, Tenancy & Nazul Education, Quashing Matters, Election, Moul Vehicle, Environmental Pollution, Insurance Matters, Essential Commodities, Public Premises, Property, Fisheries, Advocates Act Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship], WPS [Promotion, Companssionata Appointment, Recoveries, ACP & MACT Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]: Fresh filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.: Orders & Admission A.B.A.: Admission Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters Tied—up & Assigned matters  Tied—up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Seal, Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cad Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvI): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn	1	Sri Sanjaya Kumar Mishra, C.J.	` • /	
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Tied—up & Assigned matters  Monday to Friday (2nd Half)  WPC [Land Revenue, Tenancy & Nazul, Education, Quashing Matters, Election, Motor Vehicle, Environmental Pollution, Insurance Matters, Essential Commodities, Public Premises, Property, Fisheries, Advocates Act, Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship],  WPS [Promotion, Companssionate Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  3 Hon'ble Mr. Justice Ratnaker Bhengra  4 Sri Ananda Sen, J.  Friday (Second Half)  Friday (Second Half)  Friday (Second Half)  Friday (Second Half)  Specialy assigned old Cr Appeal(SJ) matters (Propendical Propendical Pro	Hon'ble Mr. Justice Rongon Mukhopadhyay  Monday to Friday (2 <sup>nd</sup> Half)  Education, Quashing Matters, Election, Moto Vehicle, Environmental Pollution, Insurance Matters, Essential Commodities, Public Premises, Property, Fisheries, Advocates Act Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship],  WPS [Promotion, Companssionat Appointment, Recoveries, ACP & MACF Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]: Fresh filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SI) matters (Tied up & Assigned matters on Friday).  B.A.: Orders & Admission.  A.B.A.: Admission.  A.B.A.: Admission.  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SI) matters Tied—up & Assigned matters  Monday to Friday) (Whole Day)  Monday to Friday) (Whole Day)  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scal Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cad Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				
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Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship],  WPS [Promotion, Companssionate Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters	Railway, Marchantile law, Public safety and order, S.P.T.Act, citizenship],  WPS [Promotion, Companssionat Appointment, Recoveries, ACP & MACF Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]: Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.: Orders & Admission.  A.B.A.: Admission.  A.B.A.: Admission.  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters Tied—up & Assigned matters  Tied—up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fres				
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WPS [Promotion, Companssionate Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing. Specially assigned old Cr Appeal(SJ) matters	WPS [Promotion, Companssionat Appointment, Recoveries, ACP & MACE Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission.  A.B.A.:- Admission.  A.B.A.:- Admission.  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters Tied—up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Control of the Contr				Railway, Marchantile law, Public safety and
Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Appointment, Recoveries, ACP & MACF Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]:- Fresh filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission A.B.A.:- Admission A.B.A.:- Admission Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters Tied—up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (evl): Fresh Filing, Orders, Admission &				order, S.P.T.Act, citizenship],
Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission.  A.B.A.:- Admission.  4 Sri Ananda Sen, J.  Friday (Second Half)  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing. Specialy assigned old Cr Appeal(SJ) matters	Selection, Transfer matter, Provident Fund Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]:- Fresh filing, Orders, Admission & Hearing. Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J. Friday (Second Half) (Second Half) Friday (Second Half)  Friday (Second Half)  Friday (Second Half)  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				WPS [Promotion, Companssionate
Compulsory Retirement, Leave Encashment, Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Compulsory Retirement, Leave Encashment Prematutere Retirement, Confidentia Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission.  A.B.A.:- Admission.  A.B.A.:- Admission.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters  Tied –up & Assigned matters  Tied –up & Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Regularisation, Pay Scale Admission & Regularisation, Pay Sca				
Prematutere Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Prematutere Retirement, Confidentia Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters  Tied –up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Cont.				
Report]:- Fresh filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission .  A.B.A.:- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Report]:- Fresh filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:- Orders & Admission.  A.B.A.:- Admission.  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters  Tied –up & Assigned matters  Monday to Friday) (Whole Day)  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Removal Termination, Quo Warranto], Cont.(				
Hearing.  Specially assigned old Cr Appeal(SJ) matters  (Tied up & Assigned matters on Friday).  B.A. :- Orders & Admission .  A.B.A. :- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006) : Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Hearing.  Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.: Orders & Admission.  A.B.A.: Admission.  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters  Tied—up & Assigned matters  MYPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission & Allocation, Quo Warranto]				, ,
(Tied up & Assigned matters on Friday).  B.A.: Orders & Admission .  A.B.A.: Admission .  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specialy assigned old Cr Appeal(SJ) matters	Tied up & Assigned matters on Friday).				
3 Hon'ble Mr. Justice Ratnaker Bhengra  B.A.: Orders & Admission.  A.B.A.: Admission.  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Hon'ble Mr. Justice Ratnaker Bhengra  B.A.: Orders & Admission .  A.B.A.: Admission .  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters  Tied –up & Assigned matters  Monday to Friday) (Whole Day)  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				Specialy assigned old Cr Appeal(SJ) matters
A.B.A. :- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006) : Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	A.B.A. :- Admission .  4 Sri Ananda Sen, J.  Friday (Second Half)  Friday (Second Half)  Friday (Second Half)  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date OAppointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl) : Fresh Filing, Orders, Admission &				(Tied up & Assigned matters on Friday).
4 Sri Ananda Sen, J.  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	Friday (Second Half)  Friday (Second Half)  Cr.M.P.(excluding P.C. Act matters) (yea upto 2006): Fresh Filing, Orders, Admission & Hearing. Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date OAppointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &	3	Hon'ble Mr. Justice Ratnaker Bhengra		B.A. :- Orders & Admission .
(Second Half)  (Second Half)  upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters	(Second Half)  (Second Half)  (Second Half)  (Second Half)  (Upto 2006): Fresh Filing, Orders, Admission & Hearing.  Specially assigned old Cr Appeal(SJ) matters  Tied –up & Assigned matters  (Monday to Friday)  (Whole Day)  (				
& Hearing.  Specialy assigned old Cr Appeal(SJ) matters	& Hearing.  Specially assigned old Cr Appeal(SJ) matters  Tied –up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &	4	Sri Ananda Sen, J.	•	, , , , , , , , , , , , , , , , , , , ,
Specialy assigned old Cr Appeal(SJ) matters	Specially assigned old Cr Appeal(SJ) matters  Tied –up & Assigned matters  WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &			(=======)	
	Tied –up & Assigned matters    WPS [Appointment, Dismissal/ Removal Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				
Tied —un & Assigned matters	5 Hon'ble Dr. Justice S.N. Pathak  (Monday to Friday) (Whole Day)  (Monday to Friday) (Termination, Regularisation, Pay Scale (Matters, Recruitment, Family Pension (Seniority, Increment, Gratuity, Date Of Appointment, Voluntary Retirement, Cade (Allocation, Quo Warranto], Cont.(C), Tr. Peth (cvl): Fresh Filing, Orders, Admission &				
Fied—up & Assigned matters	(Whole Day)  (Whole Day)  Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				Tred -up & Assigned matters
5 Hon'ble Dr. Justice S.N. Pathak (Monday to Friday) WPS [Appointment, Dismissal/ Removal/	Matters, Recruitment, Family Pension Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &	5	Hon'ble Dr. Justice S.N. Pathak	(Monday to Friday)	WPS [Appointment, Dismissal/ Removal/
(Whole Day) Termination, Regularisation, Pay Scale	Seniority, Increment, Gratuity, Date O Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &			(Whole Day)	Termination, Regularisation, Pay Scale
	Appointment, Voluntary Retirement, Cade Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				
	Allocation, Quo Warranto], Cont.(C), Tr. Petn (cvl): Fresh Filing, Orders, Admission &				
	(cvl): Fresh Filing, Orders, Admission &				
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			CMP, C.R., A.C. (SB), Testamentary Suits,
			Probate and Letters of Administration
			matters:- Fresh filing, Orders, Admission &
			Hearing.
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).
6	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Friday)	WPC [Rent Control, Settlement Matter, Right
		(Whole day)	To Information Act, Municipalties, Public
			Demand Recovery Act, Other Important
			Constitutions, Forest, Compansation, Road
			Transport Corporation, Trust, Company, Wakf,
			Foreigners, UGC, easement, irrigation],
			WPS [Retirement benefits cum Pension,
			Punishment, Reinstatement, Death Cum
			Retiral Benefit, Date of Birth, Service
			Reversion, Service Confirmation, Reservation,
			Posting Matter, Ex gratia, Reduction in Rank],
			CMP :- Fresh Filing. Orders, Admission &
			Hearing.
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).
7	Hon'ble Mr. Justice Anil Kumar	(Monday to Friday)	F.A. (From Year 2015 onwards), S.A. (From
	Choudhary	(Whole Day)	Year 2015 onwards) M.A. (From Year 2019
			onwards), Cr.M.P.(year 2018 onwards) &
			onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing .
			, ,
			C. Ref.:- Orders, Admission & Hearing.
			C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.
			C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and
			C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions,
			C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal
			C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company
			C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company
			C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing
			C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters
			C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).
8	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday)	C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters
8	Hon'ble Mr. Justice Rajesh Kumar	1 <sup>st</sup> Half  After the above or in	C. Ref.:- Orders, Admission & Hearing.  CMP:-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).
8	Hon'ble Mr. Justice Rajesh Kumar	1st Half  After the above or in the 2nd Half	C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:-Orders & Admission.
8	Hon'ble Mr. Justice Rajesh Kumar	1 <sup>st</sup> Half  After the above or in	C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:-Orders & Admission .
8	Hon'ble Mr. Justice Rajesh Kumar	1st Half  After the above or in the 2nd Half	C. Ref.:- Orders, Admission & Hearing .  CMP :-Orders & Admission.  Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996, WPC grouping (arising out of Arbitration and Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscellaneous cases (arising out of Company matters), Suits (arising out of company matters):-Orders, Admission & Hearing Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).  B.A.:-Orders & Admission .  WPC [Banking, Electricity, Provident Fund, Fiscal Laws, Debt Relief, women & children,

			WPS [Salary Matter, Service Residuary,
			Absorption, Disciplinary Proceedings,
			Superannuation, Allowances, Suspension,
			Recognition, Leave, Deputation],
			W.P.L., CMP:- Fresh Filing, Orders,
			Admission& Hearing.
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).
9	Hon'ble Mr. Justice Kailash Prasad	(Monday to Friday)	M.A. (Year 2018) & CMP :- Fresh Filing,
	Deo	(Whole day)	Orders & Admission & Hearing.
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday.)
10	Hon'ble Mr. Justice Sanjay Kumar	(Monday to Friday)	S.A.(Year up to 2014), M.A (Year up to 2017),
	Dwivedi	(Whole day)	Cr.M.P. (year 2007- 2017), W.P.(Cr), CMP, All
			matters related to Fodder Scam:- Orders,
			Admission & Hearing.
			Cr.M.P. & Cr. Revision (P.C. Act including
			C.B.I. And other Economic Offences), Cr. Ref.
			Tr. Pet.(Cr.) :- Fresh filing, Orders, Admission
			& Hearing
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).
11	Hon'ble Mr. Justice Deepak Roshan	( Monday to Friday)	Cr. Appeal (S.J.) (upto 2005):- Hearing
		(2 <sup>nd</sup> Half)	CMP:- Orders, Admission & Hearing.
			(Tied up & Assigned matters on Friday.)
12	Hon'ble Mr. Justice Subhash Chand	(Monday to Friday)	Cr.Rev. (2022-2023) :- Fresh Filing, Orders,
		(Whole day)	Admission & Hearing
			Cr. Appeal (S.J.) (Year 2011 onwards) & Acq.
			Appeal :- Orders, Admission & Hearing
13		06 1 ( F'1 )	(Tied up & Assigned matters on Friday).
	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (1 <sup>st</sup> Half)	B.A. :- Orders & Admission .
		(2 <sup>nd</sup> Half)	WPC [Civil Procedure & Limitation, Residuary
			Matters, Ceiling, Revenue Matters, Panchayat,
			Town Planning, Quarter, Consumer Protection,
			Petroleum]:- Fresh Filing, Orders, Admission
			& Hearing.
			CMP:- Orders, Admission & Hearing.
			Specialy assigned old Civil matters
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).

14	Hon'ble Mr. Justice Ambuj Nath	(Monday to Friday)	WPC [Land Acquisition, Demolition, License
	·	(1st Half)	Matters, Societies, Highway, Custom &
			Excise, Family Matters, Drugs & Medicines,
			Criminal Law & Procedure, Corruption, Civil
			Rights, Quo warranto, Vidhan Sabha,
			Disability, Chartered Accountancy, Zamindari
			Abolition, Financial Corporation]:- Fresh
			Filing, Orders, Admission & Hearing.
		(Monday to Friday)	Cr.Rev. (Year upto 2016) :- Fresh Filing,
		(After the above)	Orders, Admission & Hearing
			Specialy assigned old Civil matters
			Specialy assigned old Cr Appeal(SJ) matters
15	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday)	Cr.Rev. (2017-2021) :- Fresh Filing, Orders,
		(1 <sup>st</sup> Half)	Admission & Hearing
			(Tied up & Assigned matters on Friday).
		(2 <sup>nd</sup> Half)	Cr. Appeal (S.J.) (2006- 2010) :- Orders,
			Admission & Hearing.
			Specialy assigned old Civil matters
16	Hon'ble Mr. Justice Pradeep Kumar	(Monday to Friday)	A.B.A. :- Orders & Admission .
	Srivastava	(1st Half)	
		(2 <sup>nd</sup> Half)	WPC: Under Article 227 of Constitution of
			India, CMP under Article 227 of Constitution
			of India :- Fresh filing, Orders, Admission &
			Hearing
			Specialy assigned old Civil matters
			Specialy assigned old Cr Appeal(SJ) matters
			(Tied up & Assigned matters on Friday).

Note: 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

- 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST
  WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO
  SUPERANNUATION/ TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR
  ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 3. ANY MATTER SPECIALLY ASSIGNED TO A DIVISION BENCH, ON CHANGE OF ROSTER OR CHANGE IN DIVISION BENCH NO. SHALL GO TO THE BENCH PRESIDED OVER BY THE SENIOR MOST JUDGE OF THE PREVIOUS DIVISION BENCH AND FOR THE SAME NO FRESH ASSIGNMENT OF THE CHIEF JUSTICE IS REQUIRED.
- 4. ALL PART-HEARD MATTERS (OTHER THAN THE MATTERS OF REGULAR BENCH) SHALL BE TREATED AS RELEASED AND SHALL BE LISTED BEFORE THE REGULAR BENCH HAVING ROSTER OF THE MATTER.
- 5 CONTEMPT (CIVIL) MATTERS SHALL BE LISTED BEFORE THE REGULAR BENCH HAVING ROSTER OF THE MATTER
- 6 ALL MOTIONS WITH REGARD TO B.A. & A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RATNAKER BHENGRA
- 7 FOR CLARIFICATION IT IS DIRECTED THAT IN CASE OF ANY CONFUSION REGARDING ASSIGNMENT, THE MATTER SHALL BE PLACED BEFORE THE BENCH ASSIGNED WITH THE SUBJECT OF THE MAIN PRAYER.